

Chief Justice's Court

Case :- PUBLIC INTEREST LITIGATION (PIL) No. - 1368 of 2024

Petitioner :- Credai Western Up At H-85 Ii Floor Sector 63 Noida

Respondent :- State Of Up And 3 Others

Counsel for Petitioner :- Akshat Sinha, Sanyukta Singh, Tarun Agrawal

Counsel for Respondent :- Anjali Upadhya, C.S.C., Jagdish Pathak (S.C.), Kaushalendra Nath Singh

Hon'ble Arun Bhansali,Chief Justice

Hon'ble Vikas Budhwar,J.

1. Learned counsel for the petitioner seeks withdrawal of the petition with liberty to take appropriate proceedings in accordance with law.
2. In view of the submissions made, the petition is dismissed as withdrawn with liberty as aforesaid.

Order Date :- 29.7.2024

Mukesh Pal/Rajesh

(Vikas Budhwar, J) (Arun Bhansali, CJ)